

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that from **23-10-2018 to 26-10-2018 :**

I

The **Hon'ble Kum Justice Nutan D. Sardessai** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai** is allowed before the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang.**

By Order,

Sd/-

High Court of Bombay at Goa,
Panaji, Goa

Date : 22.10.2018

(Kiran A. Bagi)
Registrar Judicial

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **22.10-2018** :

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